

F.No.A.12026/3/2013-Ad1C (CESTAT)  
Government of India  
Ministry of Finance  
Department of Revenue

Room No.220-A, North Block,  
New Delhi-110001  
Dated, the 13<sup>th</sup> December, 2013

**VACANCY CIRCULAR**

**Subject: Filling up of the post of Member (Technical) in the Customs, Excise and Service Tax Appellate Tribunal (CESTAT)-circulation of vacancies regarding.**

Applications are invited for filling up the vacancies in the post of Member (Technical) in the HAG + pay scale of Rs.75,500-80,000/-, in the Customs, Excise and Service Tax Appellate Tribunal which are likely to be filled up from amongst the serving and retired officers of the Indian Customs & Central Excise Service. The initial posting may be at any of the Benches of the Tribunal, which are presently located at New Delhi, Mumbai, Chennai, Bangalore, Kolkata, Ahmedabad, Hyderabad, Chandigarh and Allahabad.

2. In accordance with the provisions of Section 129(2A) of the Customs Act, 1962, read with the Customs, Excise and Service Tax Appellate Tribunal Members (Recruitment and Conditions of Service) Rules, 1987, a person is qualified for appointment as Member (Technical) of the Tribunal if he has been a member of the Indian Customs & Central Excise Service Group 'A' and has held the post of Commissioner of Customs and/or Central Excise or any equivalent or higher post for at least three years, and has attained the age of 45 years. Meanwhile, as per the opinion given by the Ministry of Law and Justice (Department of Legal Affairs), all serving/retired officers who other wise fulfill the eligibility criteria for the post of Member (Technical) as stipulated under Rule 3(2) of the Customs, Excise and Service Tax Appellate Tribunal Members (Recruitment and Conditions of Service) Rules, 1987 are also eligible. The age of superannuation as Member in the said Tribunal is 62 years and the person appointed as Member shall remain on probation for a period of one year. The other terms and conditions of the Members shall be governed by the CESTAT Members (Recruitment and Conditions of Service) Rules, 1987. It may be noted that no reservation is provided for SC/ST candidates for making appointment to the post.

3. Application from the candidates, in the following format duly completed and signed, should reach to the Under Secretary (CAT), Government of India, Ministry of Finance, Department of Revenue, Room No.220-A, North Block, New Delhi-110001 on or before the last date for receipt of the applications which is **31<sup>st</sup> January, 2014**.

4. Applications received after **31<sup>st</sup> January, 2014** (i.e. closing date) will not be considered.

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5. It may also be noted that, in the event of selection for appointment to the post, no applicant should decline the appointment. If the applicant declines the appointment or does not join the post within 30 days from the date of appointment order, he/she will be debarred for a period of three years for consideration for appointment in any Autonomous / Statutory / Regulatory Body in terms of DoP & T's O.M.No.27/2/2009-EO(SM.II) dated 16.07.2009.



(S.Bhowmick)

Under Secretary to the Govt. of India  
Tele-fax: 2309 5367

Copy forwarded for information and necessary action to:-

- (i) Registrar, CESTAT, West Block No.2, R.K.Puram, New Delhi-110066 for placing the circular on CESTAT's website.
- (ii) Joint Secretary (Admn.), C.B.E.C., North Block, New Delhi with the request to circulate this to all officers of Indian Customs and Central Excise Service of the level of Commissioner and above.
- ✓(iii) S.O (Computer Cell), Department of Revenue, North Block, for placing the circular on Department's website.
- (iv) A.D.G. (Systems), CBEC, C.R. Buildings, I.P. Estate New Delhi for placing the circular on the website of CBEC.
- (v) Technical Director, Department of Personal & Training with the request to upload the circular on the website of the DOP&T.



(S Bhowmick)

Under Secretary to the Govt. of India

**Application for the Post of Member (Tech.) in CESTAT**

1. Name : \_\_\_\_\_
2. Date of Birth : \_\_\_\_\_
3. Age as on 31<sup>st</sup> Jan., 2014 : \_\_\_\_\_
4. Educational Qualification : \_\_\_\_\_
5. Whether belongs to SC/ST : \_\_\_\_\_
6. Present post held : \_\_\_\_\_
7. Complete Office Address : \_\_\_\_\_  
with Pin Code \_\_\_\_\_
8. Complete Residential Address : \_\_\_\_\_  
with Pin Code \_\_\_\_\_
9. Contact details-(i)Telephone (Office): \_\_\_\_\_  
(ii)Telephone (Res.) : \_\_\_\_\_  
(iii)Telephone (Mob.): \_\_\_\_\_  
(iv)Fax No. : \_\_\_\_\_  
(v)Email ID : \_\_\_\_\_
10. Pay scale and the present basic pay : \_\_\_\_\_
11. Date of entry into Government service: \_\_\_\_\_
12. Date of appointment as Commissioner: \_\_\_\_\_  
on regular basis

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13. Details of appointments (in chronological order starting with present post):

S.No.	Post held	Pay Scale	From	To	Nature of duties
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14. Details of trainings attended/awards etc : \_\_\_\_\_

15. a) Whether appeared before the Selection Committee for interview : Yes / No

b) if yes, dates of interviews; \_\_\_\_\_

16. Whether the applicant has passed any Adjudicating Order in the capacity of Adjudicating Authority while posted as Commissioner/Chief Commissioner (if yes, please attach a copy of two such orders) :

17. Any other information.

(Signature of the applicant)

Date : \_\_\_\_\_